

**1/2008/Import Safety/FSSAI**  
**Food Safety and Standards Authority of India**  
**Ministry of Health & Family Welfare, Govt. of India**  
**FDA Bhavan, Kotla Road,**  
**New Delhi -110002**

**Dated: 20<sup>th</sup> August, 2010**

**OFFICE ORDER**

**Subject: Notification of FSSAI's Authorised Officers for Kolkata Sea Port and Haldia Sea Port under Section 47(5) of FSS Act 2006 – Reg.**

Food Safety and Standards Authority of India has been established under the provisions of Food Safety and Standards Act, 2006 as a statutory body for laying down science based standards for articles of food and to regulate manufacture, storage, distribution, sale and import of food so as to ensure availability of safe and wholesome food for human consumption. Under the Food Safety and Standards Act, the Authority has a mandate of ensuring safety of food items imported into the country also.

The Authority is in the process of operationalisation of the imported food clearance process through appointment of Authorised Officers in terms of the mandate of the FSS Act, 2006. The functions of the Authorized Officer will inter alia include the existing functions of the Port Health Officer under the PFA Act, 1954 with respect to imported food clearance process, in co-ordination with the customs department.

In pursuance of section 47(5) of FSS Act, 2006 which was enabled vide notification no.1194 dated 31.07.2009, the competent authority hereby notifies **Shri M. S. Karak, Deputy Director and Dr. S.K. Mohanta, Senior Marketing Officer** as **Authorized Officers** for the jurisdiction of Kolkata Sea Port and Haldia Sea Port respectively for imported food clearance process w.e.f. 1<sup>st</sup> September, 2010 till further orders. However, the actual process of clearance of imported food items by FSSAI's Authorized Officers may be started **w.e.f. 6<sup>th</sup> September, 2010**. The address and contact details of Authorized Officers are given below:

<b>Shri M. S. Karak</b> <b>Authorized Officer (Kolkata Sea Port)</b>	<b>Dr. S.K. Mohanta</b> <b>Authorized Officer (Haldia Sea Port)</b>
Food Safety and Standards Authority of India, Regional Office- Eastern Region, Ministry of Health & Family Welfare, Government of India, 4 <sup>th</sup> Floor, Mayukh Bhawan, Salt Lake, Kolkata. Phone.033-23585625, 23580391 Mobile No.09433518252	Food Safety and Standards Authority of India, C/O Directorate of Marketing & Inspection, General Poll Officers Building/CGO Complex, 4 <sup>th</sup> Floor, A Wing, DF Block, Sector-1, Salt Lake, Kolkata-700 064. Mobile No.09830011674, Fax No.033-23340845

During the absence or leave period of one Authorized Officer, the other Authorized Officer will discharge the functions of Authorized Officer for that port for imported food clearance process. Accordingly, for any matter related to imported food clearance process the above mentioned officers may be contacted in place of the Port Health Officer.

**--sd--**  
**(Sumita Mukherjee)**  
Director  
Ph. 011-23237442

To

1. Shri Vineet Chowdhary, Joint Secretary, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi.
2. Dr. R. K. Srivastava, Director General of Health Services, Directorate General of Health Services, Ministry of Health & Family Welfare, Government of India, Nirman Bhawan, Maulana Azad Road, New Delhi. Fax: 011-23061924, E-mail: dghs@nb.nic.in
3. Chairman, Central Board of Excise and Customs, Room No. 156, Lok Nayak Bhavan, North Block, New Delhi – 110011, Ph: 011- 2309 1849, Fax: 011- 2309 2809

4. Shri. Sandeep M. Bhatnagar, Joint Secretary (Customs), Room No. 156 B, North Block, Central Board of Excise and Customs, Department of Revenue, Ministry of Finance, New Delhi. Ph- 011-23092978, Fax- 011-23093475, Email – jscus@nic.in
5. Sh. R.K. Srivastava, Joint Secretary (Ports), Ministry of Shipping (Ports Wing), Transport Bhawan, Parliament Street, New Delhi. Ph.- 23711873, Fax.- 23328549, Email- js-ports@nic.in
6. Sh. Dinesh Sharma, Joint Secretary, Department of Commerce, Ministry of Commerce & Industry, Udyog Bhawan, New Delhi. Ph. 011-23061837, Email- dineshsharma@nic.in
7. The Secretary (A & C), Department of Agriculture & Cooperation, Ministry of Agriculture, Krishi Bhawan, New Delhi. Ph. 011-23382651, Fax-011-23386004, Email – secy-agri@nic.in
8. The Secretary, Department of Animal Husbandry & Dairying, Ministry of Agriculture, Krishi Bhawan, New Delhi, Ph. -011-23382608, Fax- 011-23388006, Email- secyahd@nic.in
9. Chief Commissioner (Customs), Custom House, 15/1, Strand Road, Kolkata 700 001. Phone:033-22421173; Fax: 033-22313289
10. Chairman, Kolkata Port Trust, 15, Strand Road, Kolkata - 700 001, Phone: (033) 2230-3451(25 Lines), Fax No: (033) 2230-4901, Email: calport@vsnl.com; chairman@kopt.in
11. Chairman, Haldia Dock Complex, Jawahar Tower, Haldia Township, Purba Medinipur, West Bengal-721607, Ph: (03224) 263190, Email : haldia.dock@nic.in
12. Dr. S.K. Saxena, Director, Export Inspection Council of India, 3rd Floor, NDYMCA Cultural Centre Building, 1 Jai Singh Road, New Delhi-110001. Tel: 011-23748025, Fax: 23748186, Email: director@eicindia.org
13. Shri Y.K. Garg, Joint Director, Export Inspection Agency – Kolkata, World Trade Centre, 14/1B Ezra Street, Kolkata – 700001. Ph:033- 22355004, Fax:033-22354562, Email: eiacalcutta@eicindia.org
14. Director, Central Food Laboratory Kolkata, 3 Kyd Street, Kolkata 700016, Email: gitanjali.sharma.cfl@gmail.com
15. Shri Dhiraj Chaturvedi, President, Calcutta Customs House Agents' Association, 23, Sir R. N. Mukherjee Road, Kolkata - 700 001, Phone:(033)-2248 2951, Fax:(033)-2248 7058, E-mail: ccha@sify.com, info@cchaakolkata.org
16. Sh. R.K.Vats , Commissioner Food Safety for West Bengal & Secretary (Health), Health & Family Welfare Department, Govt. of West Bengal , Swasthya Bhawan, 3rd Floor, Wing "B", GN-29, Sector -V, Salt Lake , Kolkata -7000091. Tel. 033-23579278, Fax:033-23572222, Mobile: 09007392222, E-mail: rkvs@wbhealth.gov.in

**Copy to:**

1. Sr. PS to Chairperson, FSSAI
2. PS to Chief Executive Officer, FSSAI
3. Shri S.B.Dongre, Director (F&VP), FDA Bhawan, New Delhi
4. Dr. Dhir Singh, ADG (PFA), FSSAI, New Delhi.
5. Shri R. Vijay, Director (Admin), FSSAI, New Delhi
6. Dr. A.K.Singla, Senior Marketing Officer, FSSAI, NBCC Place, New Delhi.
7. Shri M.S. Karak, Deputy Director (F&VP)- Eastern Region, Food Safety and Standards Authority of India, Ministry of Health & Family Welfare, Mayukh Bhawan, 4<sup>th</sup> Floor, Salt Lake, Kolkata. Tele/fax- 033-23585625
8. Dr. S.K. Mohanto, Senior Marketing Officer, Food Safety and Standards Authority of India, C/O Directorate of Marketing & Inspection, General Poll Officers Building/CGO Complex, 4<sup>th</sup> Floor, A Wing, DF Block, Sector-1, Salt Lake, Kolkata-700 064. Mobile No.09830011674, Fax No.033-23340845